

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 579 of 2019

IN THE MATTER OF:

Krishan Kumar Mittal

....Appellant

Vs.

GRJ Distributors & Developers Pvt. Ltd.

....Respondent

Present:

For Appellant: Mr. Rahul Mittal and Ms. Mansi Khurana, Advocate

**For Respondent: Mr. Sandeep Bhuraria and Mr. Aman Anand,
Advocates**

O R D E R

30.07.2019: Due to paucity of time this matter could not be taken up.
Post this appeal on **21st August, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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